

NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH

PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL)
PRESENT: HON'BLE SHRI RAVIKUMAR DURAISAMY – MEMBER (TECHNICAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 17.01.2018 AT 10.30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CP No. 02/397/HDB/2016
NAME OF THE COMPANY	Siva Shankar Estates Pvt Ltd
NAME OF THE PETITIONER(S)	G.S.P Veera Reddy & Anr
NAME OF THE RESPONDENT(S)	Siva Shankar Estates Pvt Ltd & (04) Others
UNDER SECTION	397/398

Counsel for Petitioner(s):


Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
C. Shilpa represents on behalf of Y. Suryanarayana	Counsel for Petitioner	9849866556	Sy

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
G. Bhupesh d/o. R. Raghunandan Rao	Advocate	9966622805	(Signature)

Heard Ms. C. Shilpa, Ld. Counsel on behalf of Shri Y. Suryanarayana, Ld. Counsel for the Petitioner Company and Shri G. Bhupesh, Ld. Counsel representing Shri Raghunandan Rao, Learned Senior Counsel

At the request of both the counsels, post the case on 23.02.2018.


Member (T)

Binnu


Member (J)